

ITEM NO.21

REGISTRAR COURT. 2 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.) No(s).

5183-5184/2014

SURYA NARAYAN MISHRA

Petitioner(s)

VERSUS

STATE OF U.P & ANR.ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and office report)

Date : 08/09/2016 These petitions were called on for hearing today.

For Petitioner(s) Mr.Pawan Upadhyay,Adv.

Ms. Sharmila Upadhyay,Adv.

For Respondent(s) Mr.Upendra Mishra,Adv.

Mr. Samar Vijay Singh,Adv.

Mr. Shakil Ahmed Syed,Adv.

Mr. Subhasish Mohanty,Adv.

UPON hearing the counsel the Court made the following

O R D E R

SLP(Cr)No.5183/2014

The office report is that the matter has already been directed to be listed before the Hon'ble Court. Hence, no further order is required to be passed in it.

SLP(Cr)No.5184/2014

Ld.counsel for the petitioner has failed to take appropriate steps in the respect of the respondent Nos.3 & 4 despite opportunities given. Therefore, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders and list thereafter.

(M V RAMESH)
Registrar

SB